
(2023) 03 TP CK 0021
In the Tripura High Court
Case No : Writ Petition (C) No. 360 Of 2022

Swapan Das

APPELLANT

Vs

State Of Tripura And 4 Ors

RESPONDENT

Date of Decision : 22-03-2023

Acts Referred:

Citation : (2023) 03 TP CK 0021

Hon'ble Judges : Arindam Lodh, J

Bench : Single Bench

Advocate : P. Roy Barman, Kawsik Nath, M. Debbarma, Samarjit Bhattacharjee, A Debbarma, Saswati Nag

Judgement

Arindam Lodh, J

Heard Mr. P. Roy Barman, learned senior counsel assisted by Mr. K. Nath, learned counsel appearing for the petitioner. Also heard Mr. M. Debbarma, learned Addl. G.A. appearing for the respondents-State.

During the course of hearing, Mr. Debbarma, learned Addl. G.A. has sought for some accommodation to justify his submission that the petitioner was asked to undergo training when he was holding the post of Accountant to make him eligible for promotion to the post of Superintendent.

Mr. Debbarma, learned Addl. G.A. is also directed to produce the Recruitment Rules for filling up the post of Office Superintendent.

List the matter for continuation of hearing on 31.03.2023 as Part-Heard.